

Seventeenth Loksabha

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Title: Secretary General reported a message that Rajya Sabha (i) at its sitting held on 14th December 2021 agreed without any amendment to the Delhi Special Police Establishment (Amendment) Bill, 2021; (ii) at its sitting held on 14 December 2021, agreed without any amendment to the Central Vigilance Commission (Amendment Bill, 2021).

**SECRETARY-GENERAL:** Sir, I have to report the following messages received from the Secretary General of Rajya Sabha:-

“In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on the 14<sup>th</sup> December, 2021 agreed without any amendment to the Delhi Special Police Establishment (Amendment) Bill, 2021 which was passed by the Lok Sabha at its sitting held on the 9<sup>th</sup> December, 2021.”

(ii) “In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on the 14<sup>th</sup> December, 2021 agreed without any amendment to the Central Vigilance Commission (Amendment) Bill, 2021 which was passed by the Lok Sabha at its sitting held on the 9<sup>th</sup> December, 2021.”

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... (*Interruptions*)

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